

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-206/2013/2261/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Suchandra Bhattacharjee,
District & Sessions Judge,
Karimganj.

Dated Guwahati, the 16th March, 2023.

Sub:- Extension of **child care leave**.

Ref:- Your letter No. JKD/2023/1189 dated 03.03.2023.

Madam,

In partial modification of this Registry's letter No. HC.VII-206/2013/2290/A, dated 15.03.2023, I am directed to inform you that you have been granted extension of **child care leave for twelve days from 11.03.2023 to 22.03.2023 along with station leave permission, with the official vehicle, at own cost for the aforesaid period**, subject to admissibility of Child Care Leave, as per rules.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-206/2013/2262-2263/A, dated , 16-03-2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)